

(5)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2538/2000

Monday, this the 28th day of May, 2001

Hon'ble Shri S.A.T. Rizvi, Member (A)

Ram Kishan
(Ex-Daftary UPSC),
House No.277/28,
Garhi Ghasita,
Sonipat-131001
Haryana.

..Applicant
(By Advocate: Shri Pradeep Dhayia for Shri Arun
Bhardwaj)

Versus

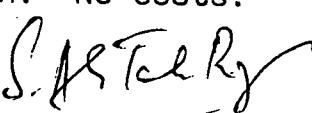
1. Secretary
Union Public Service Commission,
Shahjahan Road,
New Delhi.
2. Senior Accounts Officer,
Pay & Accounts Office
Union Public Service Commission,
Shahjahan Road,
New Delhi.
3. Director (PP)
M/O Personnel, Public Grievances & Pension,
Dept. of Pension & Pensioners Welfare
Lok Nayak Bhawan,
Khan Market
New Delhi.

..Respondents
(By Advocate: Shri R.N.Singh for Shri R.V. Sinha)

O R D E R (ORAL)

The learned proxy counsel for the applicant submits that the applicant has not given any instructions to him on the last several occasions. It seems to me that the applicant is no longer interested in pursuing the present OA.

In view of the above circumstances, the OA is dismissed in default and for non-prosecution. No costs.


(S.A.T. Rizvi)

Member (A)

/sunny/